



09.05.2026  
National Lok Adalat

# Rajasthan High Court Legal Services Committee

Rajasthan High Court, Jodhpur

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## NOTICE

NATIONAL LOK ADALAT - 09.05.2026

(Second Saturday)

Date: 16.04.26

It is notified to all concerned that as per the guidelines of NALSA & RLSA, the 2<sup>nd</sup> National Lok Adalat of the year 2026 is scheduled to be organized on 09.05.2026 (Second Saturday) in the Hon'ble Rajasthan High Court, Jodhpur in which following categories of cases will be taken up: -

1. Criminal Compoundable offences,
2. Plea Bargaining Cases,
3. NI Act cases U/S 138,
4. Bank Recovery Cases,
5. Motor Accident Claim Cases,
6. Compoundable Traffic Challans,
7. Labour dispute Cases,
8. Disputes related to Public Utility services such as Electricity & Waters Bills cases etc. (excluding non-compoundable)
9. Matrimonial Disputes (except divorce)/Family disputes,
10. Land Acquisition Cases,
11. Service matters including pension cases,
12. Revenue and other ancillary matters, pending before High Court, District Courts and State/District/Taluka Authorities
13. IPR matters/Consumer matters/also other matters pending before any other quasi-judicial authority,
14. Other civil cases (rent, easementary rights, injunction suits, specific performance suites etc.)

If any party/advocate is interested in placing his/her matter related to the above-mentioned categories of cases in the aforesaid National Lok Adalat, he/she may immediately apply with the complete details of the case to the office of the undersigned.

By Order,

Secretary,

Rajasthan High Court Legal Services Committee,  
Jodhpur